

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/3161/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Amir Uddin Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 5th June, 2018.

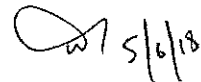
Sub: **Head Quarter leave permission with official vehicle.**

Ref:- Your letter No.DJKA/6258/2018, dtd. 25.05.2018.

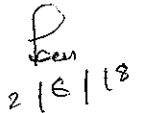
Sir,

With reference to the above, I am directed to inform you that, your prayer for permission to remain away from the Head Quarter with your official allotted vehicle w.e.f. the afternoon of 25.05.2018 (after court hours) till the morning of 28.05.2018 (befoe court hours), has been ~~rejected~~ granted.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)


Pen
2/6/18